

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2052  
ANSWERED ON:17.12.2013  
ALLOCATION OF COAL BLOCKS  
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**Will the Minister of COAL be pleased to state:**

- (a) whether in order to enhance coal production the Government has entrusted private sector with the responsibility of producing coal by allocating them coal blocks;
- (b) if so, the details thereof during each of the last three years and the current year, and company-wise;
- (c) if so, the target fixed for coal production and the actual quantity of coal produced by the private sector upto September, 2013;
- (d) whether the Government is considering to allow Public-Private Partnership (PPP) in exploitation of coal in the country, if so, the details thereof; and
- (e) the action plan drawn up by the Government in 12th Five Year Plan in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The company-wise details of captive coal blocks allocated to the private companies during each of the last three years (2010, 2011, 2012) and the current year (2013) is given below:-

Name of the company (ies) Name of coal block Date of allocation

Sakhigopal Integrated (SPV of first additional 21.06.2010  
Power Company Ltd. Bankhui Orissa UMPP)

API Ispat & Rajgamar Dipside (Deavnara) 14.10.2011  
Powertech Pvt. Ltd.

CG Sponge Manufacturers . Rajgamar Dipisde (Deavnara) 14.10.2011  
Consortium Coalfield Pvt. Ltd

SKS Ispat & Power Ltd. Vijay Central 01.11.2011  
(along with Coal India Ltd.)

No allocations have been made to private companies during the year 2012 and 2013.

(c): The target fixed for coal production from the captive coal blocks for the year 2013-14 is 46.15 million tonnes and the production achieved during the year 2013-14 (Upto October, 2013-Provisonsal) is 21.740 million tonnes (13.645 million tonnes for private companies and 8.095 million tonnes for government companies).

(d) & (e): The Finance Minister in his Budget speech while presenting the Budget for 2013-14 made an announcement for Public Private Participation (PPP) with Coal India Ltd. as one of the partners for augmentation of coal production in the country. Accordingly, a Committee has been set up under the chairmanship of Secretary (Coal) with representatives from Planning Commission, Ministry of Finance (DEA), Ministry of Labour, Ministry of Law & Justice (DLA) among others to recommend a framework for the PPP within the framework of the Coal Mines (Nationalisation) Act, 1973. The Committee deliberated on the various models including engaging Mine Developer cum Operators (MDOs). The Planning Commission in consultation with all the stake holders including Ministry of Coal & Coal India Ltd. (CIL) is in the process of finalizing a Model Concession Agreement (MCA) for engagement of MDOs in CIL.

